

FORM A
PUBLIC ANNOUNCEMENT

(Regulation 14 of the Insolvency and Bankruptcy Board of India (Voluntary Liquidation Process) Regulations, 2017)

FOR THE ATTENTION OF THE STAKEHOLDERS OF JAGAN NATH INDIA PRIVATE LIMITED

1.	NAME OF CORPORATE PERSON	JAGAN NATH INDIA PRIVATE LIMITED
2.	DATE OF INCORPORATION OF CORPORATE PERSON	19/11/1983
3.	AUTHORITY UNDER WHICH CORPORATE PERSON IS INCORPORATED / REGISTERED	Registrar of Companies, Delhi
4.	CORPORATE IDENTITY NUMBER / LIMITED LIABILITY IDENTITY NUMBER OF CORPORATE PERSON	U74899DL1983PTC016974
5.	ADDRESS OF THE REGISTERED OFFICE AND PRINCIPAL OFFICE (IF ANY) OF CORPORATE PERSON	F-21, IX/3738, Gali No.4, Gouri Shankar Market, Dharampura, Gandhi Nagar, New Delhi - 110031
6.	LIQUIDATION COMMENCEMENT DATE OF CORPORATE PERSON	25/11/2019
7.	NAME, ADDRESS, EMAIL ADDRESS, TELEPHONE NUMBER AND THE REGISTRATION NUMBER OF THE LIQUIDATOR	Vijay Kumar Sharma Address: A-52, Lower Ground Floor, Nirman Vihar, Delhi -110092 IBBI Reg. No. IBBI/IPA-002/IP-N00035/2016-17/10074 vijay@vsassociate.com 9910792221
8.	LAST DATE FOR SUBMISSION OF CLAIMS	26/12/2019

Notice is hereby given that the M/s JAGAN NATH INDIA PRIVATE LIMITED has commenced voluntary liquidation on 25th November, 2019.

The stakeholders of M/s JAGAN NATH INDIA PRIVATE LIMITED are hereby called upon to submit a proof of their claims, on or before 26th December, 2019, to the liquidator at the address mentioned against item 7.


For JAGAN NATH INDIA PRIVATE LIMITED
LIQUIDATOR

The financial creditors shall submit their proof of claims by electronic means only. All other stakeholders may submit the proof of claims in person, by post or by electronic means. Submission of false or misleading proofs of claim shall attract penalties.

For JAGAN NATH INDIA PRIVATE LIMITED

Vijay Kumar Sharma **LIQUIDATOR**

Liquidator in the matter of Voluntary Liquidation of the
JAGAN NATH INDIA PRIVATE LIMITED
IBBI/IPA-002/IP-N00035/2016-17/10074

Date: 26/11/2019

Place: Delhi.